

WRIT PETITION (C)

FILING NUMBER: 2660 /2020

SHANTI DEVI

: PETITIONER

Vs

THE STATE OF JHARKHAND AND OTHERS

: RESPONDENTS

BENCH : S.J

CAVEAT: Clear

CFS:

PETITION : 250/-

AFIDAVIT : 5/- & 15/-

VAKALATNAMA: 15/- & 15/-

DEFECT IF ANY :

1. Fresh copy or typed copy of page 30, 32 to 38, 42, and 43 may be filed.
2. True typed copy of page number 44-46 may be filed. Page number 45 may be arranged properly.
3. The certified copy of order (annexure 5) may be filed with due A.F.S amounting Rs. 10/- only.

Ranjeet Kumar Pankaj

12/06/2020.